

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**(Legal Division)**

**Weekly Hearing Schedule for the month of March, 2018 (26.3.2018 to 30.3.2018 )**

Date, Day & Time	S. No.	Petition No.	Petitioner	Subject in Brief
26.3.2017 Monday At 10.30 A.M.	1.	Public Hearing	10.30 A.M.	Public hearing on draft Order for levelised Generic Tariff for RE Technologies for Second Year of Control Period (2018-19 ) based on Central Electricity Regulatory Commission (Terms and Conditions for Tariff determination from Renewable Energy Sources ) Regulations, 2017.
27.3.2018 Tuesday at 10.30 A.M. Transmission tariff Petitions	1.	248/MP/2016	KTL	Petition for setting aside the letter dated 5.12.2016 issued by Bangalore Electricity Supply Company Limited (BESCOM).
	2.	261/MP/2017	NTPC	Petition under Section 79 (1) (c) & (f) of the Electricity Act, 2003 read with the provisions of the CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 to set aside the bill dated 06.11.2017 of the Central Transmission Utility (PGCIL) towards LTA Charges for the Kudgi Transmission System.
	3.	-	ADHPL	Representation by AD Hydro Power Limited pursuant to the directions of Hon'ble High Court of Himachal Pradesh in WP No. 6883/2014 vide order dated 14.12.2017.
	4.	249/GT/2016	TUL	Petition for determination of tariff of 1200 MW Teesta III Hydro Electric Project.
	5.	45/TT/2017	PGCIL	Determination of transmission tariff for 2 assets under System strengthening in Southern Region for import of power from Eastern Region for the 2014-19 tariff period.
	6.	58/TT/2017	PGCIL	Determination of transmission tariff for 13 assets under System Strengthening –XXIII in Southern Region for the 2014-19 tariff period.
	7.	24/TT/2018	KPTCL	Approval under Regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 for Transmission Tariff for the period from 01.04.2014 to 31.03.2015 for Transmission Lines connecting between Karnataka and other Neighbouring States (Natural Inter State Transmission Lines) pertaining to Karnataka Power Transmission Corporation Limited, namely, 220 kV S/C Line from Ambewadi - Ponda (Karnataka - Goa)220 kV S/C Line from Ambewadi - Xyldom (Karnataka - Goa)220 kV S/C Line from Sedam - Tandur (Karnataka - Telangana)220 kV S/C Line from Allipura - Ragalapadu (Karnataka - Andhra Pradesh)220 kV S/C Line from Yerandanahalli - Hosur (Karnataka - Tamilnadu)220 kV S/C Line from Kadakola - Kaniyampet (Karnataka - Kerala)110 kV S/C Line from Konaje - Manjeshwar (Karnataka - Kerala
	8.	25/TT/2018	OPTCL	Petition for approval of Tariff for inclusion of Transmission Assets in Computation of Point of Connection (PoC) Charges and Losses as per Commission's order dated 12.05.2017 in Petition No. 07/SM/2017 for inclusion in PoC charges in accordance with Central Electricity Regulatory Commission (Sharing of Inter-state Transmission Charges and Losses) Regulations, 2010 and amendments made thereto.
	9.	244/TT/2017	HPPTCL	Determination of tariff for the year 2016-17 to 2018-19 control Period for 33/220 kV,80/100 MVA GIS Sub-station at Phojal along with 220 kV D/C LILO transmission Line. (Petition to be listed along with Petition No.209/MP/2017 )
	10.	49/TT/2018	PGCIL	Petition for determination of transmission tariff from DOCO to 31.03.2019 for Asset I: 400kV Transmission Line for Swapping of Kahalgaon # 1 bay with Sasaram # 1 bay at Biharsharif Sub-station; Asset II: 400KV Transmission Line for Swapping of

			Purnea(1&2) Bays with Sasaram bays(3&4) at Biharsharif Sub-station and Asset III: Split Bus arrangement with tie line Breaker for 400KV Biharsharif Sub-station under Split Bus arrangement for various substations in Eastern Region.
11.	53/TT/2018	PGCIL	Petition for determination of transmission tariff from DOCO to 31.3.2019 for Asset-I: 06 Nos of Link under central sector (562.873) Asset-II: 07 Nos of OPGW links (664.53 Km) and Asset-III: 07 Nos links under Central Sector (1076.57 km) under central sector under the project Fibre Optic communication system in ER under Expansion of wide-band communication network in Eastern Region.
12.	58/TT/2018	PGCIL	Petition for approval under regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations' 2014 for determination of transmission tariff from DOCO to 31.03.2019 for Asset-I: 400Kv D/C (Quad) Kurukshetra-Jind TL alongwith associated bays under "Transmission System Strengthening in WR-NR Transmission Corridor for IPPs in Chhattisgarh".
13.	59/TT/2018	PGCIL	Petition for approval under regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations'2014 for determination of Transmission Tariff from anticipated DOCOs to 31.03.2019 for Asset-I: LILO of both Circuit of 400 kV D/C Rourkela-Raigrah (02 <sup>nd</sup> Line) alongwith 04 Nos of 400 kV Line bays at Jharsuguda (Sundargarh) Substation; Asset-II: Split Bus arrangement at 400 kV Bus at Jharsuguda (Sundargarh) Substation and Asset-III: 02 Nos of 400 kV Line bays for termination of OPGC (IB TPS) - Jharsuguda 400 kV D/C line (Under TBCB) at Jharsuguda (Sundargarh) under work associated with common transmission system for Phase-II Generation project in Odisha under Eastern Region.
14.	61/TT/2018	PGCIL	Petition for approval under regulation-86 of CERC (Conduct of Business) Regulations'1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 for determination of Transmission Tariff from DOCO to 31.03.2019 for Asset-I: 2 nos. 400 kV Malerkotla Bays at 400/220 kV GIS Substation at Kurukshetra under "Provision of 400kV bays for lines under Northern Region System Strengthening Scheme-XXXI(Part-B)".
15.	60/TT/2018	PGCIL	Petition for approval under regulation-86 of CERC (Conduct of Business) Regulations'1999 and Regulation-6 of CERC (Terms and Conditions of Tariff) Regulations, 2009 and CERC (Terms and Conditions of Tariff) Regulations' 2014 for truing up transmission tariff for 2009-14 tariff block and determination of transmission tariff for 2014-19 tariff block for Asset :- 400 kV D/C Kishenpur-Samba T/L alongwith bays at both ends, 400/220 kV , 315 MVA, ICT-I alongwith associated bays at Samba and 03 nos 220 kV Line bays (DOCO : 01.04.2013), under Northern Region Strengthening Scheme -XXII in Northern Region.
16.	63/TT/2018	PGCIL	Petition for determination of transmission tariff from DOCO to 31.3.2019 for Asset 2 nos. of 400 kV bays at Purulia s/s under ERSS VII in ER.
17.	64/TT/2018	PGCIL	Petition for approval under regulation-86 of CERC (Conduct of Business) Regulations'1999 and Regulation-6 of CERC (Terms and Conditions of Tariff) Regulations, 2009 and CERC (Terms and Conditions of Tariff) Regulations' 2014 for truing up Transmission tariff for 2009-14 tariff block and determination of transmission tariff for 2014-19 tariff block for transmission system associated with System Strengthening in NR for Sasan and Mundra UMPP in Northern Region consisting of Asset-I: 400 KV Agra-Sikar (D/C QUAD) Line with associated Bays at Agra (DOCO: 01.01.2014) ;Asset-II : 2 nos. 400 kV line bays for 400 kV D/C Agra-Sikar line including 2 nos. 50 MVAR Line Reactors under Bus Reactor operation mode at 400/220 kV Sikar Sub-station (DOCO: 01.08.2013).

	18.	82/TT/2018	PGCIL	<p>Petition for determination of (i) truing up transmission tariff for 2009-14 tariff block and (ii) Transmission tariff for 2014-19 tariff block For Asset-I:- LILO of 220 kV Tanakpur-Bareilly Transmission Line (Ckt-II) at Sitarganj along with associated bays (DOCO: 01.03.2009), Asset-II:- 220/132, 100 MVA ICT-I at Sitarganj along with associated bays (DOCO: 01.03.2009), Asset-III:- 220/132, 100 MVA ICT-II at Sitarganj along with associated bays (DOCO: 01.08.2009), Asset-IV:- 220/132, 100 MVA ICT-I at Pithoragarh along with associated bays (DOCO: 01.09.2010), Asset-V:- 220/132, 100 MVA ICT-II at Pithoragarh along with associated bays (DOCO: 01.12.2010), Asset-VI:- LILO of one circuit of Dhauliganga- Bareilly Transmission Line at Pithoragarh along with associated bays (DOCO: 01.08.2010) associated with ?System Strengthening Scheme in Uttaranchal? in Northern Region.</p>
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(T.D.Pant)  
Dy.Chief (Legal)  
21.3.2018